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P.R.Sahu vs.UOI

ADMISSION SL.NO.2
OA No.260/00682/14
Date-19.9.2014

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri P.K.Padhi, learned counsel for the applicant who has filed a

Memo mentioning that the transfer order of the applicant has in the meantime been modified and therefore, he wants to withdraw this O.A. The prayer is allowed. O.A. is disposed of as withdrawn. Shri D.K.Behera, learned ACGSC is present and heard.


MEMBER(A)